

(e) whether they are likely to be turned out even after spending one more year of their life with the organisation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEF): (a) and (b). The period of apprenticeship in the STC of all categories of Apprentices except that of Export Assistants is one year. The period of apprenticeship of Export Assistants is two years as per the Apprenticeship Rules. No extension of this period is permissible under the Apprenticeship Rules.

(c) They are being provided with two types of training (a) on-the-job training in the office and (b) training in Theory at the Delhi Institute of Management and Services, New Delhi.

(d) and (e). Apprentices on completion of their period of training cease to be Apprentices under the Act and their services automatically end. A fresh set of Apprentices are to be hired in their place under the law and similarly trained again. This process repeats. However, they are given preference in employment against vacancies which might arise in the Corporation.

New Export Policy

10239. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have taken a decision with regard to the formation of a new export policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). The Export Policy for 1978-79 was announced by Public Notice,

and a copy thereof was placed on the Table of the Lok Sabha. A copy of the Policy is available in the Parliament Library.

Recruitment of Staff and Officers by I.T.D.C.

10240. SHRI R. KOLANTHAIVELU:
SHRI A. MURUGESAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the policy followed by the Indian Tourism Development Corporation or recruitment of staff and officers;

(b) whether adequate publicity is given in all newspapers throughout the country in regard to staff requirements;

(c) the number who applied during the last two years for each category of post, the number who were selected and the method of selection whether through examination or interview; and

(d) whether there is any Central recruitment for staff needs of all the Hotels under the wing of the cooperation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The policy followed by the ITDC for recruitment of staff and officers by and large is based on the policy guidelines given by the Bureau of Public Enterprises. In brief, the following policy and principles are adopted:—

In the lower categories of staff and also in respect of unskilled workers to be recruited in a particular locality where the unit of the Corporation is situated persons who come from the area of nearabout the place of location of the unit are considered for recruitment.